

APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI

Cause List for Thursday the 27th August 2026

Electricity Bench

TIME : 10.30 AM

COURT-II

(There will be no sitting of this Bench. Next date may be obtained from Court Master at 10.30 A.M.)

**CORAM: HON'BLE MR. VIRENDER BHAT, Judicial Member
HON'BLE MR. AJAY TALEGAONKAR, Technical Member (Electricity)**

S.No.	Case No.	Party Name	Name of Counsel For Appellant/Respondent(Mr./Mrs.)
<u>IA - FOR HEARING</u>			
1.	IA-584/2026 (For directions) In APL-109/2018 & IA-1799/2026 (For condonation of delay in filing reply) (R-1) (06 days) (Service complete) (DoF- 01.12.2017)	Kerala State Electricity Board limited Appellant(s) Versus Kerala State Electricity Regulatory Commission - Respondent(s)	Subhash Chandran K.R, Krishna L.R for App.1. Dhananjaya Mishra for Res.1,
1.1	IA-592/2026 (For directions) in APL-110/2018 (Service complete)	Kerala State Electricity Board Limited Appelant(s) Versus Kerala State Electricity Regulatory Commission Respondent(s)	Subhash Chandran K.R for App.1, Krishna L.R for App.1, Dhananjaya Mishra for Res.1,
1.2	IA-588/2026 (For directions) in APL-209/2018	Kerala State Electricity Board Ltd. Appelant(s) Versus Kerala State Electricity Regulatory Commission Respondent(s)	Subhash Chandran K.R for App.1, Krishna L.R for App.1, Dhananjaya Mishra for Res.1,

	(Service complete)		
1.3	IA-587/2026 (For directions) in APL-27/2021 (Service complete)	Kerala State Electricity Board Ltd. Appellant(s) Versus Kerla State Electricity Regulatory Commission Respondent(s)	Subhash Chandran K.R for App.1, Dhananjaya Mishra for Res.1,
1.4	IA-591/2026 (For directions) in APL-31/2021 (Service complete)	Kerala State Electricity Board Ltd. Appellant(s) Versus Kerala State Electricity Regulatory Commission Respondent(s)	Subhash Chandran K.R for App.1, Krishna L.R for App.1, Dhananjaya Mishra for Res.1,
FOR FURTHER HEARING (SHORT MATTER)			
2.	APL-71/2023 & IA-1484/2026 (For directions) (R-3) IA-1910/2026 (For change in name/address) (R-2) (Service complete) (DoF - 16-11-2022)	Mahan Energen Limited (Formerly known as Essar Power M.P.Limited) Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Hemant Singh, Mridul Chakravarty, Biju Mattam, Lakshyajit Singh Bagdwal, Supriya Rastogi Agarwal, Chetan Kumar Garg, Ankita Bafna, Harshit Singh, Robin Kumar, Alchi Thapliyal, Lavanya Panwar, Sindhuja Rastogi for App.1. Anand K. Ganesan for Res.2, Swapna Seshadri for Res.2, Amal Nair for Res.2, Sugandh Khanna for Res.2, Kritika Khanna for Res.2, Amit Kapur for Res.2, Akshat Jain for Res.2, Avdesh Mandloi for Res.2, Abhimanyu Maheshwari for Res.2, Rishabh Bhardwaj for Res.2, Shikhar Verma for Res.2, Surbhi Gupta for Res.2, Sayan Ghosh for Res.2, Poorva Saigal for Res.3, Shubham Arya for Res.3, Pallavi Saigal for Res.3, Reeha Singh for Res.3, Rishabh Saxena for Res.3, Shirin Gupta for Res.3, Harshvardhan Singh for Res.3, Shree Dwivedi for Res.3, Abiha Zaidi for Res.4, Aditya Singh for Res.7,
3.	APL-600/2023 &	Beta Wind Farm Private Limited Appellant(s) Versus	Anand K. Ganesan, Swapna Seshadri, Harini Subramani, Ashabari Basu Thakur for App.1.

	IA-1743/2026 (For impleadment/ intervention) IA-1900/2026 (For filing additional document) (R-2) (Service complete) (DoF - 01-11- 2022)	Andhra Pradesh Electricity Regulatory Commission & Anr. - Respondent(s)	Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Ankita Sharma for Res.1, Yashvir Kumar for Res.1, Res.1, Vishnu Thulasi Menon for Res.1, Rajat Srivastava for Res.1, Lothungbeni T. Lotha for Res.1, Yimyanger Longkumer for Res.1, Yelamanchili Shiva Santosh Kumar for Res.2, Rudrajit Ghosh for Res.2, (Vishrov Mukerjee, Janmali Manikala, Yashaswi Kant, Girik Bhalla, Pratyush Singh, Ameya Vikram Mishra, Damodar Solanki, Priyanka Vyas, Juhi Senguttuvan, Deepak Thakur, Anumeha Smiti, Sai Snigdha Nittala, Snehal Upadhyay for Impleader - IA-1743/26)
3.1	APL-746/2023 (Service complete)	Southern Power Distribution Company of Andhra Pradesh Ltd. Appelant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Anr. Respondent(s)	Yelamanchili Shiva Santosh KumarRudrajit Ghosh for App.1, Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Ankita Sharma for Res.1, Yashvir Kumar for Res.1, Vishnu Thulasi Menon for Res.1, Rajat Srivastava for Res.1, Lothungbeni T. Lotha for Res.1, Maitreya Mahaley for Res.1, Yimyanger Longkumer for Res.1, Anand K. Ganesan for Res.2, Swapna Seshadri for Res.2, Ritu Apurva for Res.2, Kriti Soni for Res.2, Amal Nair for Res.2, Archita Kashyap for Res.2, Aishwarya Subramani for Res.2,
3.2	APL-747/2023 (Service complete)	Southern Power Distribution Company of Andhra Pradesh Ltd. Appelant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)	Yelamanchili Shiva Santosh KumarRudrajit Ghosh for App.1, Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Ankita Sharma for Res.1, Yashvir Kumar for Res.1, Vishnu Thulasi Menon for Res.1, Rajat Srivastava for Res.1, Lothungbeni T. Lotha for Res.1, Maitreya Mahaley for Res.1, Yimyanger Longkumer for Res.1, Aniket Prasoon for Res.2, Utsav Mukherjee for Res.2, Priya Dhankar for Res.2, Aman Sheikh for Res.2, Rishabh Bhardwaj for Res.2, Aditya Tiwari for Res.2, Sanjeev Singh Thakur for Res.2,
3.3	APL-932/2023 (Service	Mytrah Vayu (Tungabhadra) Private Limited Appelant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors.	Aditya K. SinghAnukriti Jain for App.1, Tanya Sareen for App.1, Ayushi R. Saxena for App.1,

	complete)	Respondent(s)	Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Ankita Sharma for Res.1, Lothungbeni T. Lotha for Res.1, Maitreya Mahaley for Res.1, Yimyanger Longkumer for Res.1, Yelamanchili Shiva Santosh Kumar for Res.2, Res.3, Khyati Chhabra for Res.2, Res.3, Maria Jerome J for Res.2, Res.3, Rudrajit Ghosh for Res.2, Res.3,
3.4	APL-934/2023 (Service complete)	Mytrah Vayu (Indravati) Private Limited Appelant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)	Aditya K. SinghAnukriti Jain for App.1, Tanya Sareen for App.1, Ayushi R. Saxena for App.1, Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Ankita Sharma for Res.1, Lothungbeni T. Lotha for Res.1, Maitreya Mahaley for Res.1, Yimyanger Longkumer for Res.1, Yelamanchili Shiva Santosh Kumar for Res.2, Res.3, Rudrajit Ghosh for Res.2, Res.3, Khyati Chhabra for Res.2, Res.3, Maria Jerome J for Res.2, Res.3,
3.5	APL-936/2023 (Service complete)	Mytrah Vayu (Tungabhadra) Private Limited Appelant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)	Aditya K. SinghAnukriti Jain for App.1, Tanya Sareen for App.1, Ayushi R. Saxena for App.1, Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Ankita Sharma for Res.1, Lothungbeni T. Lotha for Res.1, Maitreya Mahaley for Res.1, Yimyanger Longkumer for Res.1, Yelamanchili Shiva Santosh Kumar for Res.2, Res.3, Rudrajit Ghosh for Res.2, Res.3, Khyati Chhabra for Res.2, Res.3, Maria Jerome J for Res.2, Res.3,
3.6	APL-109/2024 (Service complete)	Hetero Wind Power (Pennar) Private Limited Appelant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)	Prerna SinghRavi Kishore for App.1, Niraj Singh for App.1, Guntur Pramod Kumar for App.1, Keshav Singh for App.1, Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Ankita Sharma for Res.1, Rajat Srivastava for Res.1, Lothungbeni T. Lotha for Res.1, Maitreya Mahaley for Res.1, Yimyanger Longkumer for Res.1, Yelamanchili Shiva Santosh Kumar for Res.2, Res.3, Res.4, Rudrajit Ghosh for Res.2, Res.3, Res.4, Khyati Chhabra for Res.2, Res.3, Res.4, Maria Jerome J for Res.2, Res.3, Res.4,

3.7	APL-110/2024 (Service complete)	Hetero Wind Power Ltd. Appellant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)	Prerna SinghRavi Kishore for App.1, Niraj Singh for App.1, Guntur Pramod Kumar for App.1, Keshav Singh for App.1, Gaichangpou Gangmei for Res.1, Ankita Sharma for Res.1, Rajat Srivastava for Res.1, Lothungbeni T. Lotha for Res.1, Maitreya Mahaley for Res.1, Yimyanger Longkumer for Res.1, Yelamanchili Shiva Santosh Kumar for Res.2, Res.3, Res.4, Rudrajit Ghosh for Res.2, Res.3, Res.4, Khyati Chhabra for Res.2, Res.3, Res.4, Maria Jerome J for Res.2, Res.3, Res.4,
3.8	APL-137/2024 (Service complete)	Southern Power Distribution Company of Andhra Pradesh Ltd. Appellant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)	Yelamanchili Shiva Santosh Kumar for App.1, Rudrajit Ghosh for App.1, Khyati Chhabra for App.1, Maria Jerome J for App.1, Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Ankita Sharma for Res.1, Yashvir Kumar for Res.1, Rajat Srivastava for Res.1, Lothungbeni T. Lotha for Res.1, Maitreya Mahaley for Res.1, Yimyanger Longkumer for Res.1, Aditya K. Singh for Res.2, Anukriti Jain for Res.2, Tanya Sareen for Res.2, Ayushi R. Saxena for Res.2,
3.9	APL-141/2024 (Service complete)	Southern Power Distribution Company of Andhra Pradesh Limited Appellant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)	Yelamanchili Shiva Santosh Kumar for App.1, Rudrajit Ghosh for App.1, Khyati Chhabra for App.1, Maria Jerome J for App.1, Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Ankita Sharma for Res.1, Rajat Srivastava for Res.1, Lothungbeni T. Lotha for Res.1, Maitreya Mahaley for Res.1, Yimyanger Longkumer for Res.1, Aditya K. Singh for Res.2, Anukriti Jain for Res.2, Tanya Sareen for Res.2, Ayushi R. Saxena for Res.2,

3.10	APL-142/2024 (Service complete)	Southern Power Distribution Company of Andhra Pradesh Limited Appelant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)	Yelamanchili Shiva Santosh Kumar for App.1, Rudrajit Ghosh for App.1, Khyati Chhabra for App.1, Maria Jerome J for App.1, Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Ankita Sharma for Res.1, Rajat Srivastava for Res.1, Lothungbeni T. Lotha for Res.1, Maitreya Mahaley for Res.1, Yimyanger Longkumer for Res.1, Aditya K. Singh for Res.2, Anukriti Jain for Res.2, Tanya Sareen for Res.2, Ayushi R. Saxena for Res.2,
3.11	APL-143/2024 (Service complete)	Southern Power Distribution Company of Andhra Pradesh Limited Appelant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)	Yelamanchili Shiva Santosh Kumar for App.1, Rudrajit Ghosh for App.1, Khyati Chhabra for App.1, Maria Jerome J for App.1, Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Ankita Sharma for Res.1, Rajat Srivastava for Res.1, Lothungbeni T. Lotha for Res.1, Maitreya Mahaley for Res.1, Yimyanger Longkumer for Res.1, Aditya K. Singh for Res.2, Anukriti Jain for Res.2, Tanya Sareen for Res.2, Ayushi R. Saxena for Res.2,
3.12	APL-148/2024 (Service complete)	Southern Power Distribution Company of Andhra Pradesh Ltd. Appelant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)	Yelamanchili Shiva Santosh Kumar for App.1, Rudrajit Ghosh for App.1, Khyati Chhabra for App.1, Maria Jerome J for App.1, Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Ankita Sharma for Res.1, Rajat Srivastava for Res.1, Lothungbeni T. Lotha for Res.1, Maitreya Mahaley for Res.1, Yimyanger Longkumer for Res.1, Aditya K. Singh for Res.2, Anukriti Jain for Res.2, Tanya Sareen for Res.2, Ayushi R. Saxena for Res.2,
3.13	APL-177/2024 (Service complete)	Southern Power Distribution Company of Andhra Pradesh Limited Appelant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)	Yelamanchili Shiva Santosh Kumar for App.1, Rudrajit Ghosh for App.1, Khyati Chhabra for App.1, Maria Jerome J for App.1, Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Ankita Sharma for Res.1, Yashvir Kumar for Res.1,

			Rajat Srivastava for Res.1, Lothungbeni T. Lotha for Res.1, Maitreya Mahaley for Res.1, Yimyanger Longkumer for Res.1, Perna Singh for Res.2, Ravi Kishore for Res.2, Niraj Singh for Res.2, Guntur Pramod Kumar for Res.2, Keshav Singh for Res.2,
3.14	APL-178/2024 (Service complete)	Southern Power Distribution Company of Andhra Pradesh Limited Appelant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)	Astha Sharma for App.1, Yelamanchili Shiva Santosh Kumar for App.1, Rudrajit Ghosh for App.1, Khyati Chhabra for App.1, Maria Jerome J for App.1, Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Ankita Sharma for Res.1, Yashvir Kumar for Res.1, Rajat Srivastava for Res.1, Lothungbeni T. Lotha for Res.1, Maitreya Mahaley for Res.1, Yimyanger Longkumer for Res.1, Perna Singh for Res.2, Ravi Kishore for Res.2, Niraj Singh for Res.2, Guntur Pramod Kumar for Res.2, Keshav Singh for Res.2,
3.15	APL-179/2024 (Service complete)	Southern Power Distribution Company of Andhra Pradesh Limited Appelant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)	Yelamanchili Shiva Santosh Kumar for App.1, Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Ankita Sharma for Res.1, Rajat Srivastava for Res.1, Lothungbeni T. Lotha for Res.1, Maitreya Mahaley for Res.1, Yimyanger Longkumer for Res.1, Perna Singh for Res.2, Ravi Kishore for Res.2, Niraj Singh for Res.2, Guntur Pramod Kumar for Res.2, Keshav Singh for Res.2,
3.16	APL-180/2024 (Service complete)	Southern Power Distribution Company of Andhra Pradesh Limited Appelant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)	Yelamanchili Shiva Santosh Kumar for App.1, Rudrajit Ghosh for App.1, Khyati Chhabra for App.1, Maria Jerome J for App.1, Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Ankita Sharma for Res.1, Rajat Srivastava for Res.1, Lothungbeni T. Lotha for Res.1, Maitreya Mahaley for Res.1, Yimyanger Longkumer for Res.1, Perna Singh for Res.2, Ravi Kishore for Res.2, Niraj Singh for Res.2, Guntur Pramod Kumar for Res.2, Keshav Singh for Res.2,

3.17	APL-181/2024 (Service complete)	Southern Power Distribution Company of Andhra Pradesh Limited Appellant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)	Yelamanchili Shiva Santosh Kumar for App.1, Rudrajit Ghosh for App.1, Khyati Chhabra for App.1, Maria Jerome J for App.1, Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Ankita Sharma for Res.1, Rajat Srivastava for Res.1, Lothungbeni T. Lotha for Res.1, Maitreya Mahaley for Res.1, Yimyanger Longkumer for Res.1, Perna Singh for Res.2, Ravi Kishore for Res.2, Niraj Singh for Res.2, Guntur Pramod Kumar for Res.2, Keshav Singh for Res.2,
3.18	APL-182/2024 (Service complete)	Southern Power Distrubution Company of Andhra Pradesh Limited Appellant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)	Yelamanchili Shiva Santosh Kumar for App.1, Rudrajit Ghosh for App.1, Khyati Chhabra for App.1, Maria Jerome J for App.1, Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Ankita Sharma for Res.1, Yashvir Kumar for Res.1, Rajat Srivastava for Res.1, Lothungbeni T. Lotha for Res.1, Maitreya Mahaley for Res.1, Yimyanger Longkumer for Res.1, Perna Singh for Res.2, Ravi Kishore for Res.2, Niraj Singh for Res.2, Guntur Pramod Kumar for Res.2, Keshav Singh for Res.2,
3.19	APL-242/2024 (Service complete)	Danu Wind Parks Private Limited Appellant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)	Prerna SinghRavi Kishore for App.1, Niraj Singh for App.1, Guntur Pramod Kumar for App.1, Keshav Singh for App.1, Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Mukunda Rao Angara for Res.1, Ankita Sharma for Res.1, Yashvir Kumar for Res.1, Vishnu Thulasi Menon for Res.1, Nisha Pandey for Res.1, Yelamanchili Shiva Santosh Kumar for Res.2, Res.3, Res.4, Rudrajit Ghosh for Res.2, Res.3, Res.4, Maria Jerome J for Res.2, Res.3, Res.4, Khyati Chhabra for Res.2, Res.3, Res.4,
3.20	APL-289/2024	Southern Power Distribution Company of Andhra Pradesh Limited Appellant(s) Versus	Yelamanchili Shiva Santosh Kumar for App.1, Rudrajit Ghosh for App.1, Khyati Chhabra for App.1, Maria Jerome J for App.1,

	(Service complete)	Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)	Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Ankita Sharma for Res.1, Nisha Pandey for Res.1, Maitreya Mahaley for Res.1, Aditya K. Singh for Res.2, Anukriti Jain for Res.2, Tanya Sareen for Res.2, Ayushi R. Saxena for Res.2,
3.21	APL-387/2024 (Service complete)	Axis Wind Farms (Rayalaseema) Private Limited Appellant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)	Syed Jafar AlamDeep Rao Palepu for App.1, Arjun Agarwal for App.1, Ashwin Ramanathan for App.1, Ankita Kamath for App.1, Parth Parikh for App.1, Tarang Saraogi for App.1, Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Yimyanger Longkumer for Res.1, Ishat Singh for Res.1, Vishnu Thulasi Menon for Res.1, Maitreya Mahaley for Res.1, Nisha Pandey for Res.1, Yelamanchili Shiva Santosh Kumar for Res.2, Res.3, Rudrajit Ghosh for Res.2, Res.3, Medha Kolanu for Res.2, Res.3, Khyati Chhabra for Res.2, Res.3, Aditya K. Singh for Res.5, Anukriti Jain for Res.5, Ayushi R. Saxena for Res.5, Priya Singh for Res.5, Divyansh Singh for Res.5,
3.22	APL-388/2024 (Service complete)	Axis Wind Farms (Anantapur) Private Limited Appellant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)	Syed Jafar AlamDeep Rao Palepu for App.1, Arjun Agarwal for App.1, Ashwin Ramanathan for App.1, Ankita Kamath for App.1, Parth Parikh for App.1, Tarang Saraogi for App.1, Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Yimyanger Longkumer for Res.1, Ishat Singh for Res.1, Vishnu Thulasi Menon for Res.1, Nisha Pandey for Res.1, Maitreya Mahaley for Res.1, Yelamanchili Shiva Santosh Kumar for Res.2, Res.3, Rudrajit Ghosh for Res.2, Res.3, Medha Kolanu for Res.2, Res.3, Khyati Chhabra for Res.2, Res.3, Aditya K. Singh for Res.5, Anukriti Jain for Res.5, Ayushi R. Saxena for Res.5, Divyansh Singh for Res.5, Priya Singh for Res.5,
FOR HEARING (APPEAL)			
4.	APL-34/2018	Gujarat Urja Vikas Nigam Limited Appellant(s)	Srishti Khindaria, Aneesh Bajaj, Abhigy Goswami for App.1.

	(Service complete) (DoF - 21-12-2017)	Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Shikha Ohri for Res.2, Alisha Gaba for Res.2, Ravin Dubey for Res.4,
5.	APL-172/2018 (DoF - 28-12-2017)	Shri Suryakant Gupta, Proprietor M/s Rajaram Maize Products Solor Power Division Appellant(s) Versus Chhattisgarh State Electricity Regulatory Commission & Ors. - Respondent(s)	Pradeep Aggarwal, Arjun Agarwal for App.1. Sapan Kumar Mishra for Res.1 Anand K. Ganesan for Res.1, Swapna Seshadri for Res.1, Utkarsh Singh for Res.1, Sneha Singh Baghel for Res.1, Parth Bhalla for Res.1, Akhil Hasija for Res.2, Kaustubh Shukla for Res.3,
6.	APL-155/2018 (DoF - 13-04-2018)	M/s JSW Energy Ltd. Appellant(s) Versus Maharashtra State Electricity Distribution Company Ltd. & Anr. - Respondent(s)	Aman Dixit, Aman Anand for App.1. Siddharth Dharmadhikari for Res.1 Devanshi Singh for Res.1, Aditya Krishna for Res.1, Preetika Shukla for Res.1,
7.	APL-216/2018 & IA-1842/2026 (For Transfer from Court-II to Court-I) (Service complete) (DoF - 06-07-2018)	JSW Energy (Barmer) Ltd. (Formerly M/s Raj West Power Limited) Appellant(s) Versus Rajasathan Electricity Regulatory Commission & Ors. - Respondent(s)	Aman Anand, Aman Dixit for App.1. P.N. Bhandari for Res.2, Res.3, Res.4,
8.	APL-330/2018 (Service complete) (DoF - 09-07-2018)	Municipal Corporation of Greater Mumbai Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. - Respondent(s)	Padma Priya, Kshitez Kaushik, Soumya Priyadarshini, Neetika Sharma, Dhruv Nayar, , Aditi Sharma, Akanksha Das for App.1. Amit Kapur for Res.2, Kunal Kaul for Res.2, Abhishek Ashok Munot for Res.2, Tushar Nagar for Res.2,
9.	APL-321/2018 & IA-1543/2018 (For interim relief) (Service	V.S. Lignite Power Private Limited Appellant(s) Versus Rajasthan Electricity Regulatory Commission & Ors. - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Ashwin Ramanathan for App.1. Pradeep Misra for Res.2, Res.4, S. Vallinayagam for Res.3,

	complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF - 22-10-2018)		
10.	APL-402/2018 & IA-642/2023 (For filing additional document) (Service complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF - 23-10-2018)	Adani Transmission (India) Limited Appellant(s) Versus Maharastra Electricity Regulatory Commission - Respondent(s)	Hemant Singh, Mridul Chakravarty, Biju Mattam, Supriya Rastogi Agarwal, Lakshyajit Singh Bagdwal, Ankita Bafna, Robin Kumar, Harshit Singh, Lavanya Panwar, Alchi Thapliyal for App.1. Pratiti Rungta for Res.1
11.	APL-71/2019 (Service complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF - 23-10-2018)	SEL Manufacturing Company Ltd Appellant(s) Versus Punjab State Power Corporation Limited & Anr. - Respondent(s)	Sakya Singha Chaudhuri for Res.1 Sakesh Kumar for Res.2,
12.	APL-76/2019 (Service complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF - 23-10-2018)	Hindustan Petroleum Corporation Limited Appellant(s) Versus Kerala State Electricity Regulatory Commission & Anr. - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Parichita Chowdhury for App.1. Dhananjaya Mishra for Res.1, Subhash Chandran K.R for Res.2, Krishna L.R for Res.2,

13.	APL-105/2019 (Service complete) (Amended memo of parties filed) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF - 25-10-2018)	Adani Electricity Mumbai Limited Appellant(s) Versus The Maharashtra Electricity Regulatory Commission & Ors. - Respondent(s)	Ramanuj Kumar, Priyal Modi for App.1. Pratiti Rungta for Res.1
14.	APL-106/2019 (Service complete) (Proof of payment of cost filed) (Amended memo of parties filed) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF - 25-10-2018)	Adani Electricity Mumbai Limited & Anr. Appellant(s) Versus The Maharashtra Electricity Regulatory Commission & Ors. - Respondent(s)	Priyal Modi, Ramanuj Kumar for App.1. Shri Venkatesh, Bharath Gangadharan, Ashutosh Kumar Srivastava, Nihal Bhardwaj, Siddharth Nigotia, Shivam Kumar, Kartikay Trivedi, Aashwyn Singh, Suhael Buttan, Siddharth Joshi, Abhishek Nangia, Vineet Kumar, Punyam Bhutani, Nikunj Bhatnagar, Aditya Vardhan Sharma, Jatin Ghuliani, Anant Singh Ubeja, Kunal Veer Chopra, Nehal Jain, Vedant Choudhary, Mohit Gupta for App.2. Pratiti Rungta for Res.1
15.	APL-388/2018 (Service complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF - 31-10-2018)	Teesta Urja Ltd. Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Vidhan Vyas, Syed Haider Shah, Geet Rajan Ahuja for App.1. Poorva Saigal for Res.2, Shubham Arya for Res.2, Pallavi Saigal for Res.2, Reeha Singh for Res.2, Devyanshu Sharma for Res.2, Anand K. Ganesan for Res.8, Swapna Seshadri for Res.8, Neha Garg for Res.8, Parichita Chowdhury for Res.8, Anisha Upadhyay for Res.11, Nishant Kumar for Res.11, Suparna Srivastava for Res.17,
15.1	APL-24/2019 & IA-119/2019	Teestavalley Power Transmission Ltd. Appelant(s) Versus Central Electricity Regulatory Commission & Ors. Respondent(s)	Vidhan Vyas for App.1, Syed Haider Shah for App.1, Mayur Punjabi for App.1, Poorva Saigal for Res.2,

	(For interim relief)		Shubham Arya for Res.2, Pallavi Saigal for Res.2, Reeha Singh for Res.2, Devyanshu Sharma for Res.2, Anand K. Ganesan for Res.8, Swapna Seshadri for Res.8, Neha Garg for Res.8, Parichita Chowdhury for Res.8, Anisha Upadhyay for Res.11, Nishant Kumar for Res.11,
16.	APL-125/2019 (Service complete) (DoF - 08-03-2019)	Topworth Urja and Metals Ltd. Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Shikha Ohri, Parinay Deep Shah, Kartik Sharma, Harsh Dev Singh for App.1. Anup Jain for Res.2, Nishtha Goel for Res.2, Shashwat Dubey for Res.2, Ashwini Rajan for Res.2,

Sd/
Deputy Registrar
APTEL